HIGH COURT OF CHHATTISGARH, BILASPUR CIRCULAR

No.23355 /Vigilance/2025

Bilaspur, dated 10th December,2025

All the Judicial Magistrates of District Judiciary of the State of Chhattisgarh are hereby directed to pass an order of committal in a prompt manner in accordance with law for expeditious sessions trial.

By order of Hon'ble the Chief Justice

(Rajnish Shrivastava) Registrar General

dre 10.12.2025

Endt No. 23354 Vigilance/2025

Bilaspur, dated 10 December, 2025

Copy forw'arded to :-

- 1. Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 2. Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 3. Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bi laspur for information of His Lordship.
- 4. Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Biluspur for information of His Lordship.
- 5. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of Her Ladyship.
- 6. Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 7. Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 8. Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 9. Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 10. Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 11. Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 12. Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of

- 14. Private Secretary to Hon'ble Mr. Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 15. Private Secretary to Hon'ble Mr. Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 16. Private Secretary to Hon'ble Mr. Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 17. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 18. Registrar (Vigilance/I & E/ Judicial/ S&A Cell/ Computerization/Establishment), High Court of Chhattisgarh, Bilaspur for information.
- 19. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 20. Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nava Raipur for information.
- 21. The Principal District and Sessions Judge, Bastar (Jagdalpur)/ Bilaspur/ Durg/ Raigarh/ Raipur/ Rajnandgaon/ Dakshin Bastar (Dantewada)/ Janjgir-Champa/ Dhamtari/ Korba/ Mahasamund/ Kabirdham (Kawardha)/Uttar Bastar (Kanker) /Koriya (Baikunthpur)/ Jashpur/ Balod/ Bemetara/ Kondagaon/ Surajpur/ Surguja (Ambikapur)/ Baloda-Bazar/ Mungeli/ Balrampur at Ramanujganj for compliance.
- 22. Special Judge, SC & ST (P.A.) Act, Bastar (Jagdalpur)/ Bilaspur/ Durg/ Raigarh/ Raipur/ Rajnandgaon/ Janjgir-Champa/ Korba/ Koriya (Baikunthpur)/ Jashpur/ Surguja (Ambikapur) for information.
- 23. The Principal Judge/Judge, Family Court, Bastar (Jagdalpur)/ Bilaspur/ Durg/ Raigarh/ Raipur/ Rajnandgaon/ Janjgir-Champa/ Dhamtari/ Korba/ Mahasamund/ Kabirdham (Kawardha)/ Uttar Bastar (Kanker)/ Koriya (Baikunthpur)/ Jashpur/ Balod/ Bemetara/ Kondagaon/ Surajpur/ Surguja (Ambikapur)/ Baloda-Bazar/ Mungeli/ Dakshin Bastar (Dantewada) for information.
- 24. The Judge, Commercial Court (District Level), Atal Nagar, 2nd Floor, Yojna Bhawan, Near Police Headquarters, Nava Raipur for information.
- 25. The Registrar, Industrial Court, Ghadi Chowk, Raipur for information.
- 26. The Additional Registrar (Judicial/ Administration), High Court of Chhattisgarh, Bilaspur for information.
- 27. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 28. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 29. Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 30. Library, High Court of Chhattisgarh, Bilaspur for information.
- 31. In-Charge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload in the official website of this High Court.

(Rajnish Shrivastava) Registrar General